

staff about Rs. 22,000. An additional expenditure of about Rs. 5,600 was also incurred on transport, stationery etc.

(e) The next Board meeting is proposed to be held in Delhi.

Action against the Officials implicated in CSWRI Scandal

4670. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have finalised corrective action against staff implicated in the ICAR sheep scandal in accordance with Prime Minister's new policy pronouncements; and

(b) whether Government will take any action against officers who have been delaying implementation of clear recommendations made in the report of high powered Jyotirmoy Bosu Committee?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) The voluminous Jyotirmoy Bosu Committee Report is still under consideration of the Council. The question of finalising action against any of the staff does not, therefore, arise at this stage.

(b) The Report of the Jyotirmoy Bosu Committee has been processed expeditiously by the officers entrusted with the responsibility of its examination. The question of punishing any officer for delaying action on the Report, therefore, does not arise.

Appointment/Admission in Agricultural Universities

4671. SHRI G. NARASIMHA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether in the matter of admission to Agricultural Universities and

appointment to higher posts, a deliberate policy of in-breeding is being followed which is hampering the free flow of talents and thus hampering the greater cause of agricultural research in the country;

(b) if so, whether Government propose to call a conference of all the Agricultural Universities in the country to help solve this problem which among others is also encouraging regionalism; and

(c) if so, Government's reaction in this regard?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) The Agricultural Universities are State level autonomous institution governed by their own Acts and Statutes passed by the respective State Legislatures. Their policy of admission and appointment is determined by the specific provisions in the Acts and statutes of the respective universities. The Government is not following any deliberate policy of in breeding in this regard.

On the other hand, the Government/ICAR are, encouraging inter university mobility through fellowships to insertive candidates from agricultural universities to undertake higher studies in institutions other than their parent university.

(b) and (c) In view of the answer to part (a) above there is no necessity to convene a meeting of Vice Chancellors of Agricultural Universities specifically to discuss this issue.

Grains Racket in FCI

4672. SHRI R N RAKESH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware of the grains racket in Food Corporation of India which came to light with the detection of truck load of rice

belonging to FCI being unloaded at some places other than FCI godown *Times of India*—10 February, 1983);

(b) if so, the details of such rackets detected during last 3 years and corrective steps taken; and

(c) what has been the total financial loss due to such rackets in FCI during last three years?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD):

(a) to (c) A press news item appeared in the 'Times of India' dated 10-2-83 that a truck load of rice belonging to the Food Corporation of India was being unloaded at some place other than the FCI godowns. The enquiries revealed that one truck of 110 bags of common raw rice had moved from Bilaspur depot (UP), under a regular and authorised challan to Rampur depot (UP). However, during transit a patrolling Magistrate intercepted in the ruck and challaned the driver/cleaner for alleged pilfering loose grain from the loaded truck, which he had noticed. FIR was lodged with the police which is under investigation. Shortage of 1.5 quintals was noticed at the time of taking back the stocks from police custody by FCI and the cost of the same has already been recovered from the transport contractor. The concerned official of FCI has also been placed under suspension. Such an incident of pilferage from a single truck does not disclose existence of any organised racket. However, when any case of such pilferage comes to the notice of the Corporation or is detected, appropriate action is immediately taken and recovery of the loss at the penal rate is made from the transporter so that the Corporation does not suffer any loss as a result of such pilferage. Suitable departmental action is also taken against defaulting staff, wherever necessary. However, such incidents defaulting staff wherever necessary. However, such incidents are not common or wide-spread. The question of financial losses, therefore, is minimal. The figures of loss on this account have not been maintained.

Amount Allocated for Installation of Tubewells during 1983-84

4673. SHRIMATI JAYANTI PATNAIK: Will the Minister of IRRIGATION be pleased to state:

(a) the amount allocated in 1983-84 towards installation of tubewells in different parts of the country;

(b) whether priority will be given in installing tubewells in drought affected States.

(c) if so, the number of tube wells proposed to be installed in Orissa in 1983-84; and

(d) the amount allocated in the above year for Orissa for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) and (b) Block grants/loans are given by the Centre to the States as Plan assistance and allocations are not made to individual programmes. Minor Irrigation Sector includes that installation of tubewells. Deep tubewells are installed in the Public Sector by Government departments or Corporations set up by the States and funds are found from grants/loans provided in the Annual Plans supplemented by loans taken from financial institutions. Shallow tubewells are installed by private owners with own resources or loans taken from financial institutions and assisted by permissible subsidies under the integrated Rural Develop-